

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5808

ANSWERED ON:02.05.2013

RAPE CASES

Ajmal Shri Badruddin;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Mitra Shri Somendra Nath;Singh Shri Jagada Nand

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is siware that a large number of rape cases are pending in Apex Court and other lower courts;
- (b) if so, the details thereof, court-wise along with the reaction of the Government thereto and the reasons therefor; and
- (c) the details of other steps taken/being taken by the Government for speedy trial of the aforesaid pending cases?

Answer

MINISTER OF LAW & JUSTICE (DR. ASHWANI KUMAR)

(a)to(c): Information is being collected and will be laid on the Table of the House.